

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 17
CP No. 01/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Kamini Singh

.... Petitioners

Versus

Semidot Infotech Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sareth Vardhan, Adv.
For the Respondent : Aishwarya Sharma, Adv.
Diwakar, Proxy

ORDER

Heard Mr. Sareth Vardhan, Adv. appearing on behalf of the Petitioner who submitted that he has been recently engaged in this matter and seeks time to file Vakalatnama. Ms. Aishwarya Sharma, Adv. appeared on behalf of R-2. Mr. Diwakar, proxy counsel appeared on behalf of Mr. Shashank Kasliwal, Adv. for R-3. Reply, if any, may be filed within two weeks, with an advance copy to the other side. List the matter on 11.07.2024.

Interim order, if any, shall continue till the next date of hearing.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 25, 2024

M.S.